

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No.-III-A-29/2015- 9512 Dated. 23.06.2023

The following selected candidates are hereby appointed in the existing vacancies in the cadre of Group-D on Contractual basis in the Court's Establishment with the monthly remuneration of Rs.12,100/-. The remuneration shall be enhanced as per Rule 32(4) and (5) of the High Court of Orissa (Appointment of Service and Conditions of Service) (Amendment) Rules, 2023. They shall not be entitled to D.A., H.R.A. and other allowances except RCM during the period of contractual appointment. They should join their new assignment on 01.07.2023 failing which the appointment shall be treated as cancelled.

CATEGORY-UNRESERVED

Sl. No.	Name	Correspondence Address
1.	Rajendra Kumar Satpathy	S/o-Rabindra Kumar Satpathy, At-Jharpata, P.O.-Dolasahi, P.S.-Tihidi, Dist-Bhadrak, PIN-756127
2.	Dambarudhar Panda	S/o-Narahari Panda, At- Naharpada, P.O.-Jharakata, P.S.-Bentkar, Dist-Cuttack, PIN-754112
3.	Siba Sankar Sahu	S/o-Ramahari Sahu, At-Sri Ram Nagar, Third Lane, P.O.-Berhampur Sadar, Dist-Ganjam, PIN-760002
4.	Jayadev Kumar Polai	S/o-Khagendra Nath Polai, At/P.O.-Dhansimulia, P.S./Dist-Balesore, PIN-756084
5.	Paramananda Nayak	S/o-Gadadhar Nayak, At/P.O.-Anlaberani, P.S.-Tumusingha, Dist-Dhenkanal, PIN-759026
6.	Basudev Sahoo	S/o-Ramesh Chandra Sahoo, At-Bambilo, P.O.-Basandara, P.S.-Biridi, Dist-Jagatsinghpur, PIN-754111
7.	Siba Prasanna Patra	S/o-Surendra Nath Patra, At-Kapila Prasad, P.O.-Old Town, P.S.-Air Field Police Station, Dist-Khurda, PIN-751002
8.	Ajit Kumar Parida	S/o-Anirudha Parida, At-Baruan, P.O.-Bamua, P.S.-Tumusingha, Dist-Dhenkanal, PIN-759026
9.	Ranjan Kumar Mallick	S/o-Rabindra Kumar Mallick, At-Manitri, P.O.-Balichandrapur, P.S.-Mahanga, Dist-Cuttack, PIN-754205
10.	Trilochan Kar	S/o-Ramesh Chandra Kar, At-Saralapur, P.O.-Sankheswar, Dist-Jagatsinghpur, PIN-754137
11.	Jagannath Sahu	S/o-Harikrushna Sahu, At/P.O.-Ankuli, P.S.-Baidyanathpur, Dist-Ganjam, PIN-760010
12.	Narendra Kumar	S/o-Mulayam Singh, At /P.O.-Raneh, Dist-Damoh, State-Madhyapradesh, PIN-470775
13.	Girija Prasanna Acharya	S/o-Golok Chandra Acharya, At-Bhatta Matha, P.O.-Buxi Bazar, P.S.-Cantonment, Dist-Cuttack, PIN-753001
14.	Manoj Kumar Sahu	S/o-Pabitra Sahu, At-Chhendipada Jungle, P.O./Block-Chhendipada, Dist-Angul, PIN-759124
15.	Chandra Kanta Mishra	S/o-Jagadananda Mishra, At/P.O./P.S.-Badamba, Dist-Cuttack, PIN-754031
16.	Bikash Behera	S/o-Balakrushna Behera, At-Tavapala, P.O.-Badanagena, Dist-Dhenkanal, PIN-759014

17.	Prasanta Behera	S/o-Sudarsan Behera, At/P.O.-Pandalam, P.S.-Baideswar, Dist-Cuttack, PIN-754009
18.	Santosh Kumar Mohanta	S/o-Sankar Mohanta, At-Goudgaon, P.O.-Kushapada, P.S.-Karanjia, Dist-Mayurbhanj, PIN-757037
19.	Akash Panda	S/o-Gopal Chandra Panda, At- Bamdevpur, P.O.-Brahmanpal, VIA-Dhusuri, Dist-Bhadrak, PIN-756119
20.	Debasish Sahoo	S/o-Nakula Sahoo, At/P.O.-Ichhapur, P.S.-Athagarh, Dist-Cuttack, PIN-754029
21.	Malaya Kanta Padhan	S/o-Michhucharan Padhan, At- Balisahi (Karamanga), P.O./P.S.-Konark, Dist-Puri, PIN-752111
22.	Abinash Senapati	S/o-Badal Kumar Senapati, At- Bhodua, P.O.-Bhandaripalli, P.S.-Raibania, Dist-Balesore, PIN-756033
23.	Gopal Panda	S/o-Basanta Kumar Panda, At-Paikirapalli, P.O.-Alladi, P.S.-Jagannath Prasad, Dist-Ganjam, PIN-761120
24.	Bhabagrahi Das	S/o-Bhikari Charan Das, At-Hairanpur, Sector-6, CDA, P.O.-Abhinav Bidanasi, Dist-Cuttack, PIN-753014

CATEGORY-SEBC

Sl. No.	Name	Correspondence Address
1.	Fanindra Kumar Pradhan	S/o-Kedarnath Pradhan, At-Siarimalia, P.O.-Munduribeda, Dist- Angul, PIN-759118
2.	Sushanta Kumar Sahoo	S/o-Trinath Sahoo, At/Po-Dihagaon, Via-Madhyakhanda, P.S- Dasapalla, Dist-Nayagarh, PIN-752093
3.	Akhila Behera	S/o-Biranchi Behera, At- Tilapanga, Po-Fulapada, P.S-Banarpal, Dist-Angul, PIN-759022

CATEGORY-ST

Sl. No.	Name	Correspondence Address
1.	Dibyanjan Pradhan	S/o-Jatindra Pradhan, At-Kilakia, P.O.-Nilungia, Dist-Kandhamal, PIN-762100
2.	Saluka Hanhaga	S/o-Babuli Hanhaga, At- Fuljhar, P.O.-Gobardhan Pur, P.S-Tomaka, Dist-Jajpur, PIN-755019
3.	Susanta Kumar Ojha	S/o-Goura Mohan Ojha, At- Kalyanpur, P.O.-Belda, VIA-Kamarda, Dist-Balasore, PIN-756035
4.	Agnipath Soreng	S/o-Dubraj Soreng, At/P.O.-Bandhapali, P.S- Sadar, Dist- Sundargarh, PIN-770002
5.	Sanjukta Sing	D/o-Guru Prasad Sing, At-Jamaghati, P.O.- Siadimal, P.S- Nilagiri, Dist-Balasore, PIN-756040
6.	Kati Patra	S/o-Bharat Patra, At-Betakata, P.O.-Kishore Chandrapur, P.S- Berhampur, Dist-Balasore, PIN-756058
7.	Chakra Samad	S/o-Ladura Samad, At-Fatatangar, P.O.- Bhitaramda, Dist-Mayurbhanj, PIN-757054
8.	Dharmendra Kumar Singh	S/o- Khageswar Singh, At/P.O.- Rajia, VIA-Rimuli, P.S- Champua, Dist-Keonjhar, PIN-758047

9.	Debabrata Nayak	S/o- Chitrasen Nayak, At/PO-Jamunti, VIA-Sukruli, Dist- Mayurbhanj, PIN-757039
10.	Soubhagya Ranjan Kanar	S/o- Kailash Chandra Kanar, At- Balipata, PO-Sanahulla, VIA-Athamallik, Dist-Angul, PIN-759125
11.	Sachitananda Kisan	S/o- Bidyadhar Kisan, At/P.O.-Seepur, P.S-Samal Barrage, Dist-Angul, PIN-759100

CATEGORY-SC

Sl. No.	Name	Correspondence Address
1.	Sanjula Naik	D/o-Indra Naik, At-Bhataguda, P.O./P.S.- Thuamul Rampur, Dist- Kalahandi, PIN-766037
2.	Ranjita Mallick	D/o-Surendra Mallick, At- Goudacheli, P.O./P.S.- Baideswar, Dist-Cuttack, PIN-754009
3.	Gopinath Sethi	S/o-Bhagirathi Sethi, At/P.O.-Alasuan, VIA-Khantapada, Dist- Balasore, PIN-756043
4.	Pramod Kumar Jena	S/o-Akshaya Jena, At-Barahipur, P.O.-Bhera, P.S.- Mahanga, Dist- Cuttack, PIN-754290
5.	Pranati Jena	D/o-Biswanath Jena, At/P.O.-Tundara, VIA- Rasalpur, Dist- Balasore, PIN-756021
6.	Sumanta Jena	S/o-Kapila Jena, At-Mangalajodi, P.O.-Tangi, Dist-Khordha, PIN-752023

The following selected candidates are hereby appointed in the existing vacancies in posts of Mali in the cadre of Group-D on Contractual basis in the Court's Establishment with the monthly remuneration of Rs.12,100/-. The remuneration shall be enhanced as per Rule 32(4) and (5) of the High Court of Orissa (Appointment of Service and Conditions of Service) (Amendment) Rules, 2023. They shall not be entitled to D.A., H.R.A. and other allowances except RCM during the period of contractual appointment. They should join their new assignment on **01.07.2023** failing which the appointment shall be treated as cancelled.

UR Category		
1.	B. Shekhar	S/o - B. Venkat Rao, At - Pattapol, P.O. - Buxi Bazar, Dist - Cuttack, PIN-753001
SC Category		
2.	Manas Kumar Mallick	S/o-Mahadev Mallick, At-Biswanathpur, P.O. - Gothina, Dist- Jagatsinghpur, PIN-754103
3.	Basudev Bhoi	S/o-Bipini Bihari Bhoi, At-Bandhupur, P.O.- Samitanga, P.S.-Nemalo, Dist- Cuttack, PIN-754131

The following documents are required to be furnished by the candidates at the time of joining:

1. "Attestation Form" in duplicate duly filled in along with two passport size photographs duly attested by a Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Government service.

5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Certificates in support of his/her date of birth, caste, educational qualification, other qualification etc. and Mark sheets, in original along with their copies duly attested.
7. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting and that he/she has no objection to work in the house-hold of the Judges, Judicial Officers of the Registry and shall do whatever duty he/she is assigned in the house-hold of the Judges, Judicial Officers of the Registry and in the Office.

The above appointment shall be on contractual basis for a period of 2 (Two) years from the date of appointment, provided that the Appointing Authority may, if it thinks fit in any case or class of cases, extend the period of such contractual appointment for further period of 2 (Two) years in case the performance of the candidate is not satisfactory. After satisfactory completion of contractual period, they shall be absorbed in the permanent establishment of the Court in the scale of pay admissible to the post. In case, the performance of any of the candidates is found not satisfactory or in the event of any dereliction in duty, his/her services will be terminated without any notice.

Further, the above appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By order

Sd/-S.K. Mishra
Registrar (Judicial)

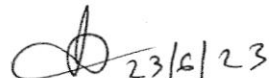
Memo No. 9513(52) Date: 23.06.2023

Copy forwarded to the Persons Concerned / Bill Assistant (2 copies) / Superintendent Accounts (Misc.) Section / Asst.-in-charge of GP.F. (PRAN) / Asst.-in-charge of Service Book for information and necessary action.


Assistant Registrar (Admn.)

Memo No. 9514 Date: 23-06-2023

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.


Assistant Registrar (Admn.)

N.B.: The candidates may download the "Attestation Form" and format of the "Medical Certificate of Fitness" available in the Court's Website under the headings "Forms".